

Establishment of High Courts or their Benches in State Capitals

759. SHRI V. MURALEEDHARAN: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the States which do not have a High Court in the State Capital; and
- (b) whether there is a proposal before Government to establish High Courts or their Benches in State capitals where there is none?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P.P. CHAUDHARY): (a) The States of Kerala, Gujarat, Uttarakhand, Odisha, Chhattisgarh, Assam and Madhya Pradesh do not have a Principal seat or Bench of High Court in the respective State capitals.

- (b) No Sir. There is no such proposal.

Unified model recruitment Rules for statistical cadre

760. SHRI SANTIUSE KUJUR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the progress of 7th Central Pay Commission recommendation with regard to streamlining the "Statistical Cadre" existing in various departments of the Central Government under Unified Model Recruitment Rules, laying down the educational qualification, job responsibilities and pay structure of the Statistical Cadre Posts, as per para 75 of Chapter 7.7 of CPC report;

- (b) whether such type of recommendation has been made, if so, the details of the current status thereof; and

- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) and (b) 7111 Central Pay Commission in its report, *vide* para 7.7.75, *inter alia* recommended that "there is a need to streamline the Statistical Cadres existing in various departments under the Central Government under unified Model Recruitment Rules laying down the educational qualifications, job, responsibilities and pay structure of the Statistical Cadre posts. This will ensure uniformity and remove avoidable anomalies in pay structure amongst similar/identical Statistical Cadre posts in various departments. The Commission accordingly recommends that the Government may look into this aspect in its entirety."